

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 135
(IB)-532(PB)/2017

IN THE MATTER OF:

Punjab National Bank

.... Applicant/petitioner

Vs.

Haridwar Iron & Ispat Rolling Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 13.11.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Kanishk Khetan, Adv. for liquidator

For the Respondent

: Ms. Priya Puri, Mr. Yati Sharma, Adv. for R-
29(IOCL)

ORDER

CA-297(PB)/2019:-

Learned counsel for the respondent no. 29, IOCL states that the order dated 10.10.2019 has been complied with and an affidavit to that effect shall be filed within a week.

List for arguments 04.12.2019.

Sd/-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

13.11.2019
Aarti Makker